

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9037/2019

INDIAN COMMODITY EXCHANGE LIMITED

Appellant(s)

VERSUS

NEPTUNE OVERSEAS LIMITED & ORS.

Respondent(s)

WITH C.A. No. 629/2020

Date : 27-11-2020 These appeals were called on for pronouncement of judgment today.

For Appellant(s)

Mr. Mohit D. Ram, AOR
Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Ms. Ayushi Gaur, Adv.
Ms. Ila Haldia, Adv.
Mr. Akhil Abraham Roy, Adv.
For M/S. K J John And Co, AOR

For Respondent(s)

Mr. Abhinav Agrawal, AOR
Mr. Rishabh Parikh, Adv.
Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Ms. Ayushi Gaur, Adv.
Ms. Ila Haldia, Adv.
Mr. Akhil Abraham Roy, Adv.
For M/S. K J John And Co, AOR

Hon'ble Mr. Justice Sanjay Kishan Kaul pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Hrishikesh Roy.

The appeals are disposed of in terms of the signed Reportable judgment.

Pending application, if any, shall also stand disposed of.

(Anita Malhotra)
Court Master

(Anita Rani Ahuja)
Assistant Registrar

(Signed Reportable judgment is placed on the file.)